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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

Decided on : 28.04.2015

\+ **ITA 264/2015, C.M. APPL.7349/2015**

\+ **ITA 265/2015, C.M. APPL.7351/2015**

SHRI LAL MAHAL LIMITED ..... Appellant

Versus

COMMISSIONER OF INCOME TAX ..... Respondent

Through : Sh. Salil Aggarwal, Sh. Prakash Kumar and Sh. Ravi Pratap Mall, Advocate, for the appellant.
Ms. Suruchii Aggarwal, Sr. Standing Counsel and Sh. Abhishek Sharma, for the revenue.

CORAM:
HON'BLE MR. JUSTICE S. RAVINDRA BHAT
HON'BLE MR. JUSTICE R.K. GAUBA

MR. JUSTICE S. RAVINDRA BHAT (OPEN COURT)

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For detailed judgment, the decision dated 28.04.2015 in ITA 263/2015 may be referred to.

S. RAVINDRA BHAT
(JUDGE)

R.K. GAUBA
(JUDGE)

APRIL 28, 2015
'ajk'